IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 111
(IB)-650(PB)/2019

IN THE MATTER OF:

Sh. Vaneet Talwar & Ors. .... Petitioners/Applicant
v.
M/s. Vardhman Estate and Developers Pvt. Ltd. .... Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 02.07.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner Mr. Vaibhav Tyagi, Adv.
For the Respondent Mr. Prashant Katara, Adv.

ORDER

For order see, CP. No. (IB)-59(PB)/2019.

02.07.2019
Ritu Sharma